GOVERNMENT OF INDIA DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1461 TO BE ANSWERED ON 20.09,2020

Welfare of Physically and Mentally Challenged Persons

1461. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the assistance provided and works done in the direction of education, training and rehabilitation of physically and mentally challenged people in the country, State-wise particularly in Maharashtra as on date;
- (b) the details of the beneficiaries during the said period, State-wise particularly in Maharashtra; and
- (c) the other schemes launched/to be launched by the Government for the welfare of physically and mentally challenged people along with the details thereof?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (c) The Department of Empowerment of Persons with Disabilities is providing financial assistance to several schemes / projects through its National Institutes, National Trust, National Handicapped Finance and Development Corporation (NHFDC) and Artificial Limbs Manufacturing Corporation of India (ALIMCO) as well as through Autonomous Bodies/ Organizations / Institutes and Non-Government Organizations (NGOs) for education, training and rehabilitation of physically and mentally challenged people in the country, including the State of Maharashtra. Details of assistance provided, works done and the details of the beneficiaries under the major schemes implemented by the Government for Divyangjans are at **Annexure**.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Admitted Unstarred Question. No. 1461 to be answered on 20.09.2020 regarding "Welfare of Physically and Mentally Challenged Persons":

i. Assistance to Disabled Persons for Purchase / Fitting of Aids and Appliances (ADIP): Under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/appliances (ADIP Scheme), the funds are released to various Implementing Agencies viz., Artificial Limbs Manufacturing Corporation (ALIMCO)/ National Institutes/Composite Regional Centres(CRCs)/District Disability Rehabilitation Centres/Indian Red Cross Societies/ Non Government Organizations etc. to assist the eligible persons with disabilities including physically and mentally challenged people throughout the country including Maharashtra for procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

S. No.	Name of the Stat e / Uts	2017	7-18	2018-:	2018-19		9-20	2020-21 (as on 31.08.2020)	
		Funds Utiliz e d (Rs.in Lakhs)	Number of Beneficiari es Covered	d (R	Number of Benefi ciaries Co vered	Funds Utiliz e d (Rs.in Lakhs)	Number of Beneficiari es Covered	e	Number of Beneficiari es Covered
1	Andhra Pradesh	420.16	5812	1030.66	11195	511.89	4536	115.18	823
2	Bihar	444.58	9049	829.93	13554	263.75	3836	71.97	793
3	Chhattisgarh	45.87	1588	18.76	324	264.10	3887	177.95	1605
4	Goa	54.68	989	51.05	838	1.80	40	4.60	1
5	Gujarat	2167.83	50687	1074.74	16835	632.45	21418	4.60	1
6	Haryana	452.96	7944	671.05	12519	1050.05	13018	36.85	352
7	Himachal Prades h	52.71	1372	78.57	2186	19.51	194	0	0
8	Jammu and Kash mir	167.81	3296	247.35	4456	108.27	1902	47.23	1569
9	Jharkhand	106.97	1604	259.41	4882	46.27	195	5.90	76
10	Karnataka	353.56	5713	687.48	9640	479.34	4022	35.48	296
11	Kerala	349.4	7788	410.40	5733	174.52	3018	29.04	374
12	Madhya Pradesh	979.23	14652	1241.07	15317	593.70	10792	284.19	1892
13	Maharashtra	1319.71	21337	2317.7	42305	2010.65	40516	63.55	112
14	Odisha	702.20	11864	341.25	6374	706.20	9107	55.64	668
15	Punjab	276.62	7788	1835.35	11685	623.76	15860	144.67	1194
16	Rajasthan	856.93	9904	1456.15	16874	1015.68	13310	15.66	188
17	Tamil Nadu	589.83	11377	708.02	16319	326.35	12382	50.82	536
18	Uttar Pradesh	1906.03	38749	3540.71	55460	4162.84	61179	156.8	796
19	Uttrakhand	290.25	6101	150.32	4222	138.83	3955	6.97	237
20	West Bengal	732.64	17602	1321.46	21384	535.72	14854	58.09	945
21	Andaman & Nico bar	20.41	570	33.61	948	6.21	114	0	0
22	Chandigarh	0.75	14	3.88	88	8.45	147	0	0
23	Dadra & Nagar H aveli	1.63	85	0	0	16.02	306	0	0
24	Daman & Diu	6.94	64	4.26	74	0	0	11.86	115
25	Delhi	355.86	3366	607.66	6410	176.76	2424	60.94	623

	Total	14401.91	272731	20243.04	300865	15166.87	256216	1555.35	13624
37	Ladakh	0	0	0	0	0	0	0	0
36	Telangna	444.17	5175	650.86	8383	533.73	2294	116.51	414
35	Tripura	138.61	2326	202.07	5134	54.71	350	0	0,
34	Sikkim	22.99	523	19.09	377	15.09	248	0	0
33	Nagaland	15.26	387	58.75	1258	20.24	255	0	0
32	Mizoram	23.82	282	35.90	178	0	0	0	0
31	Meghalaya	8.19	164	146.58	3192	4.32	46	0	0
30	Manipur	162.47	2464	32.20	7	38.80	144	0	0
29	Assam	884.02	21092	84.20	1051	576.78	11098	0.85	14
28	Arunachal Prades h	28.48	439	46.76	881	17.28	256	0	0
27	Puducherry	7.12	298	40.90	681	32.80	513	0	0
26	Lakshadweep	11.22	266	4.89	101	0	0	0	0

ii. Deendayal Disabled Rehabilitation Scheme (DDRS): The Department of Empowerment of Persons with Disabilities (Divyangjan) is implementing Central Sector schemes namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which financial assistance is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) including special school for mentally challenged people, aimed at enabling them to maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels for the welfare of Person with Disabilities (PwDs) and District Disability Rehabilitation Centres (DDRCs) under which financial assistance is provided to set up and operate DDRCs at District level.

State/UTs-wise (including Maharashtra) Grant-in-aid released and number of beneficiaries under DDRS including special school for mentally challenged people during the last three years and current year (Rs. in lakh):

S.	Name of th	2017	-18	201	.8-19	201	9-20	2020-21 (As on 15.09.2020)	
No.	e State	Amount	Benefi ciaries	Amount	Beneficiar ies	Amount	Beneficia ries	Amount	Benefici aries
1	Andhra Pra desh	1101.15	5635	1452.75	7268	2663.05	6187	605.32	2811
2	Arunachal P radesh	1.58	30	0	0	0	0	0	0
3	Assam	88.98	249	90.86	469	124.72	603	44.61	119
4	Bihar	80.58	406	43.87	323	23.67	53	0	0
5	Chattisgarh	24.30	258	40.64	229	49.78	187	0	0
6	Delhi	196.37	1329	29.62	369	32.65	501	65.97	254
7	Goa	0.00	0	0.59	70	0	0	0	0
8	Gujarat	54.75	680	97.44	762	131.96	864	5.96	21
9	Haryana	119.50	945	130.74	935	154.81	512	93.54	290
10	Himachal Pr adesh	24.84	105	55.72	100	71.77	302	0	0
11	Jammu & K ashmir	0.68	28	5.79	43	4.53	81	0	0
12	Jharkhand	0.00	0	1.59	0	10.39	64	0	0
13	Karnataka	83.86	866	86.05	675	41.31	339	0	0

14	Kerala	574.32	3170	584.86	3780	611.82	2112	321.68	1079
15	Madhya Pra desh	148.04	1320	162.96	1389	155.5	639	60.01	246
16	Maharashtr a	321.64	1085	202.21	836	342.21	3036	149.1	1998
17	Manipur	448.30	1992	525.16	3209	974.01	2597	189.67	609
18	Meghalaya	23.21	485	54.32	645	32.59	443	26.88	155
19	Mizoram	9.44	42	19.88	153	33.9	168	0	0
20	Nagaland	0.00	0	2.49	30	2.48	30	0	0
21	Odisha	526.93	2822	732.76	3143	1001.05	3239	400.71	1861
22	Punjab	86.58	830	45.54	595	133.65	588	0	0
23	Rajasthan	188.63	1353	152.21	1780	261.6	1096	36.28	86
24	Tamil Nadu	216.42	1087	272.19	1368	191.9	786	182.52	686
25	Tripura	2.84	70	0.27	70	0	0	0	0
26	Uttar Prade sh	557.57	3874	760.28	4623	1018.59	4105	460.58	1673
27	Uttrakhand	26.52	248	28.65	320	84.07	197	14.06	66
28	West Benga I	384.90	1840	365.88	2417	335.46	3621	72.25	442
29	Telangana	685.37	4874	1014.16	5968	1646.76	5513	692.51	2306
30	Pudducherr y	18.36	106	40.42	234	32.61	141	17.3	60
	Total	5995.66	35729	6999.90	41803.00	10166.84	38004	3438.95	14762

- iii. Scholarship schemes for students with disabilities: To support Students with Disabilities including physically and mentally challenged in the field of education, the Department is implementing umbrella scheme 'Scholarships for Students with Disabilities' which comprises of six components. The following are the components of umbrella scheme:
 - a. Pre-matric Scholarship for SwDs (For Class IX & X);
 - b. Post-matric Scholarships for SwDs (For Class XI to Post-graduate Degree/Diploma);
 - c. Scholarship for Top Class Education for SwDs (For Graduate and Post-Graduate Degree/Diploma in notified institutes of excellence in education);
 - d. National Overseas Scholarship (For Master's Degree/Ph. D. in Universities abroad);
 - e. National Fellowship for PwDs (For M.Phil and Ph.D in Indian Universities), and
 - f. Free Coaching for SwDs (For recruitment examinations for Group A & B and entrence examinations for admission in technical and professional courses).

State-wise details of scholarship amount released and number of beneficiaries covered (including Maharashtra) during the last three years and current year

		201	7-18	201	8-19	2019-	20 202	20-21 (as o 0	on 15.09.202)
S.No.	State/Uts							(Amt	Rs. in Lakhs)
		no.	amount	no.	amount	no.	amount	no.	amount
	Andaman an d Nicobar	4	0.31	0	0.00	0	0.0	0.00	0.00
	Andhra Prad esh	233	611.63	217	391.33	628	523.9	9 4.00	1.24
3	Arunachal Pr	2	0.25	8	2.18	0	0.0	0.00	0.00

	adesh								
4	Assam	8	27.00	150	81.02	1089	214.67	0.00	0.00
5	Bihar	410	228.41	1248	384.27	1771	655.74	41.00	11.21
6	Chandigarh	11	1.43	4	45.05	17	39.61	1.00	0.71
7	Chhattisgarh	275	48.78	417	71.04	344	68.06	4.00	1.25
	Dadra & Nag		0.19		0.00				
8	ar Haveli	2	0.19	0	0.00	8	0.86	0.00	0.00
9	Daman & Diu	4	0.43	0	0.00	0	0.00	0.00	0.00
10	Delhi	395	184.79	338	223.70	476	199.45	1.00	5.13
11	Goa	3	0.74	0	0.00	11	1.62	6.00	3.58
12	Gujarat	674	179.65	310	112.28	250	127.44	532.00	120.92
13	Haryana	143	94.27	252	91.56	239	89.56	2.00	0.73
14	Himachal Pra desh	144	31.72	94	35.86	142	38.26	2.00	16.91
	Jammu And		111 46		130.05				
15	Kashmir	400	111.46	229	130.05	206	100.56	226.00	48.07
16	Jharkhand	53	47.35	665	170.58	286	119.87	1.00	0.13
17	Karnataka	1009	276.59	1686	481.13	1100	505.41	1200.00	340.64
18	Kerala	2415	263.93	2873	375.90	3669	548.25	35.00	5.65
19	Lakshadweep	0	0.00	0	0.00	0	0.00	0.00	0.00
20	Madhya Prad esh	6422	642.02	5090	759.31	5429	904.05	69.00	16.90
21	Maharashtra	93	260.76	863	298.45	1082	404.43	6.00	2.76
22	Manipur	30	8.01	0	0.00	12	3.17	7.00	1.50
23	Meghalaya	27	4.88	9	1.75	0	0.00	0.00	0.00
24	Mizoram	35	7.60	2	0.41	26	3.59	0.00	0.00
25	Nagaland	5	0.72	0	0.00	0	0.00	11.00	1.46
26	Odisha	2307	380.29	2076	488.28	3341	744.91	9.00	2.16
27	Puducherry	22	22.67	33	20.30	79	38.88	1.00	0.53
28	Punjab	106		531	92.97	444			0.33
29	Rajasthan	725	202.95	1222	274.69	1567	395.50	47.00	9.16
30	Sikkim	13	4.24	3	0.37	7	5.37	0.00	0.00
31	Tamil Nadu	1260	208.61	1506	359.32	1181	442.09	1969.00	400.96
32	Telangana	135	206.67	138	164.10	328			11.63
33	Tripura	192	37.60	81	23.02	159			2.74
34	Uttarakhand	1	5.19	37	17.31	391	147.76		20.17
	Uttar Prades		1124 70		2550 42				
35	h	2756	1124.70	5565	2559.43	18205	4572.74	100.00	43.47
-	West Bengal	892	341.73	4722	971.07	485	218.21	227.00	75.86
36	West beligai	052	3 11.7	4/22	371.07	403	210.21	227.00	75.00

iv. National Action Plan or Skill Development Persons with Disabilities: The Department of Empowerment of Persons with Disabilities (DEPwD) launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) including physically and mentally challenged persons in March, 2015 under the umbrella scheme of SIPDA which is implemented across the country (including in the states of Maharashtra) through which skilling of PwDs is conducted via a network of empanelled training partners(ETPs) comprising Government organizations (National Institutes/National Handicapped Finance and Development Corporation/Composite

Regional Centre/Other Government Organisation) and Non-Governmental Organisations (NGOs).

State Wise (including Maharashtra) details of financial assistance provided under NAP under SIPDA:

		2017	'-18	2018	3-19	201	.9-20	202	0-21
			No. of Pw		No. of Pw				No. of Pw
			Ds who re		Ds who re		No. of PwDs		Ds who re
			ceived 1st Installmen		ceived 1st Installmen		who receiv ed 1st Instal		ceived 1st Installmen
		Funds relea				Funds rele	Iment in 20	Funds rele	
S.No	State/UT	sed	8	sed	9	ased	19-20	ased	1
	Andhra Pr						0		
1		1935086	120	1889372	165	0		О	О
	Arunachal	0.10					0		
2	Pradesh	474596	0	0	О	0		О	0
3	Assam	0	0	713174	120	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
	Chandigar						0		
5		346040	o	0	0	0		o	o
	Chhattisga				1945		201		
6	rh	36077801	3690	О	0	1147621		О	О
7	Goa	0	0	0	0	0	0	0	0
8	Gujarat	1505807	500	7357484	0	0	0	0	0
9	Haryana	5344060	390	603678	o .	2252953	0	1840625	0
9	Himachal	3344000	390	003078		2232933	0	1040023	U
10	Pradesh	0	О	0		697006	U	o	0
10	Jammu an	0	0	0		037000	0	0	0
11	d Kashmir	4308498	О	0		0	0	О	o
12	Jharkhand		0	0		0	0	0	0
		0	0	2999945	0	0	0	0	0
13		-			U		0		
14	Kerala	199478	20	0		0		0	0
1.5	Madhya P radesh	11702222	580	12105060			0		
15	Maharash	11782333	580	12195968		0	0	0	0
16	tra	7682008	3000	23368006	30	0	U	o	0
10000				0	30	0	0	0	0
17		4303421	400	U		U	0	U	0
18	Meghalay	0	0	0		0	U	o	0
	a	0	0	0			0	0	0
19	Mizoram		0			0			
20	Nagaland	0	0	0		0	0	0	0
24	N	38124673	22050	32760247	44200	174447	60	0	
21	New Delhi		32050	6	44380	174447	210	0	0
22	Odisha	3834799	0	0	0	1958880	210	0	0
23	Punjab	11113464	1000	0		0	0	64915	0
24		11139360	500	0		0	0	0	0
25	Sikkim	0		5047015		0	0	0	0
	Tamil Nad						385		
26	u	40691071	3430	1783158	140	3024923		0	0
27	Telangana	2401464	300	17387308	1585	0	0	0	0
28	Tripura	0		0		0	0	0	0
	Uttarakha						0		
29	nd	0		0		0		0	0
	Uttar Prad						0		
30	esh	35881417	3270	5929663	386	0		0	0

Tota	ı	4	58210	8	47286	6	1434	1905540	0
		66140408		42032699		1244972			
36	у	0		0		0		0	0
	Puducherr						0		
35	еер	0		0		0		0	0
	Lakshwad						0		
34	Daman an d Diu	0		0		0	0	0	0
33	Nagar Ha veli	0		0		0		0	0
	Dadar and						0		
32	Andaman and Nicob ar Islands	0		0		0	0	0	0
31	West Beng al		8960	13449751	480	3193896	578	0	0

- v. Accessible India Campaign: The Department of Empowerment of Persons of Disabilities launched the Accessible India Campaign in December 2015 with the vision of creation of barrier free environment for independent and safe living of Persons with Disabilities. The Campaign is being implemented under 3 components namely the Accessible Built-Up Environment, Accessible Transportation System and Accessible ICT Eco-System. While education, training and rehabilitation do not directly fall under the domain of the Accessible India Campaign, however, under AIC, following initiatives have been taken for making schools as well as educational services accessible for Children with Special Needs:
 - a. As reported by Department of School Education and Literacy (DoSEL) in December 2019, approximately 61% schools had been provided with ramps and 22% with accessible toilets. Content on accessibility has been integrated by NCERT in classes 1 to 12 and B.Ed. syllabus as well as State Board. Under its Samagra Siksha Abhiyan, provisions have been made for in-service training of teachers, training of special educators, stipend for girl students, among others.
 - b. UGC has also taken efforts in getting accessibility in colleges and universities.

vi. Central Sector Scheme of "Support for Establishment/ Modernization / Capacity Augmentation of Braille Presses:

The Department is implementing a Central Sector Scheme of "support for establishment, modernization, capacity augmentation of Braille Presses" with following objectives:

- To establish18 new Braille Presses in the state where strong organization are already present;
- To establish 03 small scaled Braille printing presses in UTs;
- To modernize 12 old Braille presses using traditional and low speed printing; and
- To augment Braille printing capacity of 03 modern Braille printing presses by adding printing infrastructure.
- Under Braille Press Scheme during the last three years (2017-18 to 2019-20) Rs.14.64 crore has been released to Braille Presses and 4.27 crore pages have been printed. In the State of Maharashtra, Rs. 2.61 crores have been released during last three years and 58.90 lakh pages have been printed.
- vii. National Handicapped Finance & Development Corporation Loan Scheme:-National Handicapped Finance and Development Corporation (NHFDC), a Public Sector

Enterprise under the administrative control of Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment provides financial assistance in terms of loan to Persons with Disabilities for starting any activity contributing directly or indirectly in the income generation or helping Persons with Disabilities (PwDs) in their overall process of empowerment and higher education through implementing agencies throughout the country including Maharashtra.

The details of funds released and number of PwDs benefitted under the NHFDC loan scheme, State wise:

(As on 16.09.2020)

5. No.	State/ UT	Amount Released Rs. in lakh	Beneficiaries Covered
1	Andhra Pradesh	4185.91	10924
2	Assam	362.06	478
3	Bihar	548.68	559
4	Chandigarh	114.33	472
5	Chattisgarh	8557.01	7451
6	Delhi	433.83	952
7	Goa	60.02	42
8	Gujarat	4231.79	7398
9	Haryana	10253.98	15005
10	Himachal Pradesh	4337.14	4483
11	Jammu & Kashmir	3850.38	3870
12	Jharkhand	1135.23	1068
13	Karnataka	1068.08	3366
14	Kerala	6183.11	7034
15	Lakshadweep	114.56	142
16	Madhya Pradesh	2475.28	3903
17	Manipur	38.01	50
18	Maharashtra	14008.75	15416
19	Meghalaya	677.50	865
20	Mizoram	54.25	179
21	Nagaland	243.62	503
22	Orissa	1245.82	2642
23	Puducherry	3004.20	4690
24	Punjab	1349.35	1825

Rajasthan	6855.02	7162
Sikkim	601.30	597
Tamil Nadu	22525.52	67684
Telangana	6.50	2
Tripura	797.36	712
Uttar Pradesh	11769.93	14467
West Bengal	733.10	1720
Uttarakhand	1256.35	2258
	113077.97	187917
	Sikkim Tamil Nadu Telangana Tripura Uttar Pradesh West Bengal	Sikkim 601.30 Tamil Nadu 22525.52 Telangana 6.50 Tripura 797.36 Uttar Pradesh 11769.93 West Bengal 733.10 Uttarakhand 1256.35

viii. National Handicapped Finance & Development Corporation provides grant support for skill training of PwDs throughout the country with an objective to facilitate self employment/wage employment of successful PwD trainees.

The details of number of PwDs benefitted under the NHFDC skill training schemes state wise:

S. No	State-wise	Amount Sanctioned	No. of Trainees	Number of EDP Sanctioned	Total Amount Disbursed	Total Trainees	Number of EDPs
1	Assam	268.78	2261	87	193	1486	54
2	Andhra Pradesh	249.30	2107	103	163.44	1582	46
3	Arunachal Pradesh	10.80	90	3	9.72	60	C
4	Bihar	208.87	1900	69	139.81	1530	41
5	Chattisgarh	343.67	2780	95	228.63	1810	29
6	Delhi	341.36	2757	100	171.56	1484	31
7	Gujarat	259.10	2117	98	182.66	1453	62
8	Goa	31.95	210	7	31.95	150	5
9	Haryana	661.68	5524	185	553.72	4828	82
10	Himachal Pradesh	227.92	1680	70	168.11	1243	30
11	Jammu & Kashmir	214.07	1801	67	163.69	1390	29
12	Jharkhand	131.13	940	39	95.90	715	22
13	Karnataka	96.74	1005	44	53.33	723	25
14	Kerala	44.74	445	26	21.10	317	10
15	Madhya Pradesh	652.85	5446	187	406.58	3881	63
16	Maharashtra	402.05	3284	129	314.40	2539	67
17	Manipur	51.15	475	20	32.46	335	2

	TOTAL	10706.66	75022	2130	6047.74	53214	1116
31	Sikkim	59.33	538	21	42.79	455	5
30	West Bengal	403.74	3567	120	231.54	2608	58
29	Uttarakhand	233.53	1795	66	161.76	1175	20
28	Uttar Pradesh	1812.50	14818	545	1282.63	10383	183
27	Tripura	76.68	556	36	37.61	377	12
26	Telangana	230.99	1885	64	128.37	1260	15
25	Tamil Nadu	210.95	1691	69	102.89	959	34
24	Rajasthan	912.57	7322	253	529.18	4775	74
23	Punjab	552.65	4409	182	355.26	3041	59
22	Puducherry	73.82	503	20	28.77	428	8
21	Orissa	235.77	1884	82	137.52	1372	37
20	Nagaland	35.71	345	12	24.58	305	2
19	Mizoram	28.41	260	7	23.48	260	2
18	Meghalaya	63.85	627	18	31.17	290	9
